

OA 661/93

Order no. 17 dt 19.4.99

ND time today, posted
to 11/5/99 for hearing.

for hearing.
Only to 11.5.99

Bench

M
10/5/99

(18)

11.5.99

Heard learned counsel for both
sides. Hearing in this matter is concluded.
Posted to 3.6.99 for delivery of orders
along with OA 658/93.

~~Vice-Chairman~~ 11.5.99

Member (1)

Free copy of order
dt. 3/6/99 may be
given to the Council
for both sides.

Vice-Chairman
11.5.99
Member (1)

OAs 657 to 665/93

Order No. 19, dated 3.6.99

Order pronounced in open Court.
As per observation and direction contained
in order, dated 3.6.1999, in separate
sheet's attached to the record of OA 657/93,
all the nine OAs are allowed. No costs.

M
4/6/99

Accepted
4.6.99

Vice-Chairman
3.6.1999
Member (1)